

jahanpur have made a request to the State and Union Government for clearance of a site which is near the Shahjahanpur town ;

(b) whether the land desired by the promoters for the gas-based fertilizer unit is prime agricultural land and its wind direction is towards the city ;

(c) whether the site desired by the promoters will be a pollution hazard to the Shahjahanpur town ; and

(d) whether these facts have been examined and if so, the action Government propose to take in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) to (d). Information is being collected and will be laid on the Table of the House.

Contract awarded to 'Snam Progetti' of Italy

4091. DR. DATTA SAMANT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the Italian multinational 'SNAM PROGETTI' got the contract for total supervision of erection and commissioning of the plants of nine fertilizer units which are coming up during the Seventh Five Year Plan ;

(d) if so, the names of these units and the work assigned to the company by each plant ; and

(c) the total amount 'SNAM PROGETTI' will get out of these contracts in India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) and (b) No, Sir; Snamprogetti has been awarded contracts for total supervision of erection and commissioning of plants only in respect of one project, namely, Jagdishpur project of Indo-Gulf Fertilizers & Chemicals Corpn. Ltd. (IGFCC),

(c) The fees to be paid to Snamprogetti for supervision of construction and commissioning services for the Jagdishpur project is US \$ 8.701 Million and Rs. 1.70 crores.

IRDP Scheme for Flood Affected People in West Bengal

4092. DR. PHULRENU GUHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any proposal to give relief to the beneficiaries under the Integrated Rural Development programme who have been affected by the flood water logging in West Bengal in the months of September-October, 1986 ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) The Reserve Bank of India has issued guidelines to the banks for providing relief measures in areas affected by natural calamities for the borrowers. IRDP beneficiaries are also covered by these guidelines.

(b) The guidelines, inter alia, provide for re-schedulement/conversion of current loans and for providing crop loans, term loans, consumption loans to those persons affected by the natural calamity.

Central Assistance for Construction of Disaster Shelters in A.P

4093. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Andhra Pradesh Government have approached Union Government for assistance for construction of disaster shelters in the State;

(b) if so, the details thereof ; and

(c) the decision taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c). The Government of Andhra Pradesh have proposed construction of 1000 cyclone shelters during the Seventh Five Year Plan. Several other State have also sent their proposals. The scheme has not been finalised yet by Government of India.

Child Labour

4094. SHRI I. RAMA RAI : Will the Minister of LABOUR be pleased to state :

(a) the number of children being used as Labour in the country, industry-wise;

(b) whether there is any proposal for introducing directly and indirectly a disincentive to the child labour in the country ; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) A statement showing the children in different areas of employment in India according to the 1971 census is given below.

(b) and (c). Yes, Sir. The Bill entitled "The Child Labour (Prohibition & Regulation) Bill, 1986," inter alia, intends to enhance the penalties for violation of provisions relating to the employment of children. This Bill has been passed by Rajya Sabha.

Statement

Children working in different areas of employment in India according to 1971 Census.

S. No.	Nature of activity	No. of child workers in thousands	Percentage
1.	Cultivation	3,870	36.05
2.	Agricultural labourers	4,586	52.72
3.	Livestock, forestry, fishing, hunting, plantations, orchards, etc.	885	8.25
4.	Mining and quarrying	24	0.22
5.	Manufacturing, processing, serving, repairs, etc.	653	6.08
	(a) Household industry	338	3.15
	(b) Others	315	2.93
6.	Construction	59	0.55
7.	Transport, storage and communication	42	0.39
8.	Trade and commerce	211	1.97
9.	Other Services	405	3.77
Total :		10,739	100.00